

the attention of the Surface Transport Minister earlier also and he had assured that a provision would be made in the new road policy. But in the new road policy announced by the State Government, Udaipur finds no mention. Udaipur is located on National Highway No.8 and in the absence of a byepass it has become an accident prone area, sometimes resulting in fatal accidents. With the increase in the population of Udaipur, the number of vehicles is also increasing and if no byepass is constructed, the accidents would continue to increase.

I would, therefore, urge the Union Government to include Udaipur in the new Road Policy and construct a byepass on N.H.No.8 at Udaipur.

**(iv) Need for Construction of a Bye-Pass on the National Highway No.6 at Deogarh Town in Orissa**

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Mr. Deputy-Speaker, Sir, the National Highway No.6 linking Calcutta with Bombay goes through the heart of Deogarh town in Orissa. Deogarh is a historical place with abundant natural beauty all-around. Its high mountains, deep forests and especially the famous fall Padhanpat attract a large number of tourist and picnic parties round the year. The town is always overcrowded. There being no byepass, the entire heavy vehicular traffic on the National Highway No.6 passes through the busy and crowded area of the town endangering the security and safety of the passers-by. In fact, very often fatal accidents take place.

Construction of a byepass on the National Highway No.6 at Deogarh town is therefore very essential.

I therefore request, the Union Government to take necessary action in this regard immediately. Further, necessary financial provision should be made to suitably connect the missing link between National Highway No.42 and National Highway No.6 without any delay.

**(v) Need to Write off Loan and Interest Taken by State Government of Rajasthan from the Centre**

SHRIMATI VASUNDHARA RAJE (Jhalawar) : The State Government of Rajasthan has been facing some financial crisis. The loans taken by the State Government from the Centre for various development programmes have helped in creating assets amounting to only Rs 8,000 crore, whereas loans and interest payable on it aggregated to Rs.10,000 crore by March 1994. Therefore, unless the loan and interest are waived off, the State Government would not be able to mobilise more resource for its developmental programmes.

Keeping in view the present precarious financial condition of the State, I urge the Government of India that the population and area of the State should not be the sole basis for allocating resources to Rajasthan, instead the index of backwardness should be taken into consideration. I also demand that the old formula for allocating funds for natural calamities be scrapped and the State be reimbursed actual expenses met by it in dealing with the situation.

**(vi) Need to Provide Reservation Benefits to 'Navo Shudra' Caste Throughout the Country**

[Translation]

SHRI BALRAJ PASSI (Nainital) : Mr. Deputy Speaker, Sir, Distt. Nainital is predominantly inhabited by people belonging to Navo Shudra Caste. In West Bengal, people belonging to this caste enjoy the facility of reservation, but in UP, it is denied to them. The people belonging to Navo Shudra Caste were displaced during the partition of the country and were resettled in the Terai region. But even after so many years, they are still economically and socially backward. They have been resettled near river and canal banks and near jungles and are leading a miserable life. Several memoranda have been submitted to the Government many a time but no decision has been taken to provide them the facility of reservation. In view of their pitiable plight, I would urge the Government to provide them the facility of reservation in the entire country.

**(vii) Need to Make Ambari-Falakata Aerodrome in Siliguri, Functional**

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri) : Sir, I wish to draw the attention of the Government to the fact that there is only one aerodrome at Bagdogra, Siliguri, to cater to North Bengal in the field of air communication. The districts, Jalpaiguri, Darjeeling, Coochbehar and Dinajpur are developing rapidly in the light of new Industrial Policy which requires air communication. The Ambari Falakata aerodrome which is only 20 Kms. from Siliguri and 10 Kms. from Jalpaiguri town has been remaining non-functional since long.

I urge upon the Central Government to take immediate necessary steps to make this aerodrome functional.

**(viii) Need to Provide Adequate Financial Aid to the State Government of West Bengal to deal with the Problem of Silting of Rivers in Sunderbans Area**

SHRI SANAT KUMAR MANDAL (Joynagar) : Sir, the Sunderbans in West Bengal happens to be the poorest and most backward area. The people in the Sunderbans still continue to live in primitive conditions. Most of them belong to the scheduled or backward classes. Deaths from royal Bengal tigers in the forests